

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR, PRL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 02.12.2020 at 2.45 PM

HEARING

1. Crime 97/2020 SPS
2. Crime 239/2020 HPS
3. Crime 305/2020 HPS
4. Crime 363/2020 HPS
5. Crime 377/2020 HPS
6. CrI. Misc. 9/2017
7. CrI. Misc 47/2020
8. PCR 255/2018
9. PCR 183/2020 (Nanjegowda V/s Muniraju)
10. PCR 184/2020 (Geetha V/s Ramesh)
11. PCR 185/2020 (Geetha V/s Ramesh)
12. PCR 186/2020 (Geetha V/s Ramesh)
13. OS 38/2019
14. OS 210/2020
15. OS 214/2020
16. OS 286/2020 (Anjinappa V/s Kempanna)
17. CC 1227/2011
18. CC 216/2013
19. CC 1/2015
20. CC 256/2015

Hosakote

Dated: -01.12.2020

  
Pr. Civil Judge & JMFC.,  
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social istancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<b>EVIDENCE</b>	<b>HEARING</b>
1. OS 259/2012	21. OS 173/2019
2. OS 307/2012	22. OS 235/2018
3. OS 197/2015	23. OS 93/2019
4. OS 295/2015	24. OS 271/2019
5. OS 297/2015	25. OS 341/2019
6. OS 125/2017	26. OS 169/2020
	27. OS 267/2020
	28. OS 191/2008
	29. OS 341/2011
	30. OS 311/2012
	31. OS 158/2006
	32. OS 167/2006
<b>HEARING</b>	<b>ARGUMENTS</b>
7. OS 287/2020 Vishwarupacharya Vs Suryanarayanacharya	
8. Ex 8/2020 G.M.Krishnamurthy Vs Srikanta	
9. Crl.Misc 280/2020 Mukundappa Vs Tahasildar	33. OS 221/2011
10. Crl.Misc 257/2020	
11. Cr 86/2020 NGPS	<b>JC MATTERS</b>
12. Cr 107/2020 NGPS	
13. Cr 111/2020 NGPS	34. CC 1396/2020
14. OS 252/2020	35. CC 2732/2020
15. OS 258/2020	36. CC 3933/2020
	<b>ORDERS</b>
<b>JC MATTERS</b>	
16. Cr 63/2020 NGPS	37. Crl.Misc 40/2020
17. Cr 89/2020 TSPS	38. Crl.Misc 105/2020
18. Cr 121/2020 NGPS	39. OS 223/2020
19. CC 496/2014	40. OS 243/2020
20. CC 358/2019	

Hosakote

Dated:- 01.12.2020

*Girish*  
1/12/2020  
Addl. Civil Judge & JMFC.,  
Hosakote